GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 1708

ANSWERED ON 30/07/2025

CHANGES UNDER COMPONENTS OF PM-KUSUM

1708. DR. ANAND KUMAR

WILL THE MINISTER OF NEW AND RENEWABLE ENERGY BE PLEASED TO STATE:

- (a) the details of the targets set/achievements made so far under Component A of Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), State-wise;
- (b) whether the Government has made any change/increased in the minimum capacity of 0.5 MW under Component A of PM-KUSUM due to which challenges are being faced in setting up solar plants due to increase in contribution of farmers;
- (c) if so, whether the Government is contemplating to reduce the minimum capacity;
- (d) the number of farmers who have installed solar power plants under Component A of the PM-KUSUM and their capacity; and
- (e) the number of farmers whose solar power plants have been made on grid under Component C of the PM-KUSUM?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

- (a) PM-KUSUM scheme is a demand driven scheme. The capacities are allocated based on demand received and progress shown by the States/UTs. The State-wise details of sanctioned capacities and installation under Component A of PM-KUSUM Scheme is placed at **Annexure I**.
- (b) & (c) No changes have been made in the minimum capacity for solar power plants under Component A of the PM-KUSUM Scheme.
- (d) As reported by States/ UTs, as on 30.06.2025, total of 557 solar power plants having capacity of 638.99 MW, have been installed under Component-A of PM-KUSUM Scheme, benefitting the farmers.
- (e) As reported by States/ UTs, as on 30.06.2025, solar power plants of 2557.57 MW have been installed under Component C of PM KUSUM Scheme, thus solarizing 5.89 lakh grid connected agriculture pumps and benefitting the farmers with assured day time solar energy.

Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. †1708 for 30.07.2025

States/ UTs-wise details of capacities allocated and installed under Component-A of PM-KUSUM Scheme (as of 30.06.2025)

S. No.	State/ UT Name	Component-A (In MW)	
		Sanctioned	Installed
1.	Assam	2.00	0.00
2.	Chhattisgarh	330.00	7.00
3.	Goa	50.00	0.00
4.	Gujarat	500.00	0.00
5.	Haryana	158.00	14.61
6.	Himachal Pradesh	100.00	100.00
7.	Madhya Pradesh	1,790.00	52.13
8.	Maharashtra	260.00	4.00
9.	Odisha	90.00	0.00
10.	Rajasthan	5,250.00	457.25
11.	Tamil Nadu	14.00	3.00
12.	Telangana	1,450.00	0.00
13.	Tripura	5.00	0.00
14.	Uttar Pradesh	1.00	1.00
	Total	10,000.00	638.99